GOVERNMENT OF INDIA

## MINISTRY OF SHIPPING

LOK SABHA
UNSTARRED QUESTION NO. 1905
TO BE ANSWERED ON 5 ${ }^{\text {th }}$ MAY, 2016

## DREDGING PROCESS

1905. SHRIMATI KOTHAPALLI GEETHA:

Will the Minister of SHIPPING be pleased to state:

## पोत परिवहन मंत्री

(a) the present status of dredging work on various rivers including Jhelum river in the country, State/UT-wise; 574
(b) whether the progress on said work has been very slow and if so, the reaction of the Government thereto;
(c) whether the Union Government has held meetings with the Governments of concerned States to review the progress made on dredging work on various rivers and if so, the details and outcome thereof during the last three years; and
(d) the step taken/being taken by the Government to expedite the process and complete it within the stipulated timeframe?

> ANSWER
> MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN)
(a)to(d): In National Waterway 1, 2, 3 and 5, dredging activity is being carried out for development and maintenance of the fairway. National Waterway-1, 2 and 3 are reasonably developed with targeted depth, 24 hours navigational aids and terminal facilities with mechanized cargo handling facilities for movement of cargo and vessels are plying on these waterways. In order to ensure seamless navigation, maintenance dredging is being taken up as and when required in these national waterways. Efforts for augmenting their capacity are also being made. Fairway development in National Waterway-5 has been taken up and the dredging work had commenced in December, 2015. Wherever necessary, State Governments concerned have been consulted and involved in the developmental activities.

Various techno-economic feasibility studies for development of the various newly declared national waterways a stretch Jhelum river being amongst them are under way. Appropriate decisions on developing these waterways in phases, including dredging activity will be taken up based on the outcome of these studies, in consultation with the concerned State Governments.

